

DIVISION BENCH  
COURT - I

**O-212**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/78(KB)2023  
IN  
C.A.(CAA)/11(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	SHREE BAHUBALI CORPORATION LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

**Appearances (via video conferencing/physically)**

Mrs. Manju Bhuteria, Adv.

Ms. Aisha Amin, Adv.

**ORDER**

1. Ld. Counsel for the petitioner present.
2. Pleadings are complete.
3. Post this matter on **06.05.2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**